

**Annexure-7**

the Corporate Debtor:		JUKU ORCHEM PRIVATE LIMITED				Date of commencement of Liquidation: 23-Nov-22		List of Creditors as on: 28-Mar-25					
List of Operational Creditors (Government Dues)													
Amount in ₹													
SI No	Details of Claimant		Details of Claim Received		Details of Claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting Share in SCC					
1	Assistant Commissioner(State Tax), T.Nagar Assessment Circle, GST Department	Government of Tamil Nadu	23-Dec-22	2,06,618	2,06,618	GST Dues	No	0.08%	-	-	-	-	-
2	The Deputy Director, Legal Branch, ESI Corporation	Government of India	4-Jan-23	23,67,235	2,69,343	ESI Contribution	No	0.11%	-	-	-	20,97,892	Claim received after the last date and hence claim admitted as per claim admitted in CIRP
3	Employees Provident Fund Organisation, Regional Office-II, Tamabaram	Government of India	19-Dec-22	40,42,166	40,42,166	PF Dues, Interest, Penalty & Damages	No	1.65%	-	-	-	-	Claim was rejected by the liquidator and admitted claim after NCLT order
				66,16,019	45,18,127		-	1.85%	-	-	-	20,97,892	